

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CrI.M. P . N o. 3 9 8 7 / 2 0 0 7 in CRIM I N A L AP P E A L NO(s). 1 0 4 9 OF 2 0 0 6

RAM KI S H O R E

Appellant (s)

V E R S U S

STA T E OF U.P.

Respondent(s)

(With appln. for bail and office report dt.0 3. 0 5 . 2 0 0 7 )

Date: 2 6 / 0 7 / 2 0 0 7 This Appeal was called on for hearing today.

CORA M :

HON' B L E Dr. JUS T I C E ARI J I T PA S A Y A T  
( I N C H A M B E R )

For Appellant(s)

Mr. Ra mes h wa r Pr a s a d Goyal, Adv.  
Mr. Viresh Ku m a r Yadav, Adv.

For Respondent(s)

Mr. Irshad Ahmad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Pr ayer for bail is rejected. Appeal be placed for hearing  
expeditiously in terms of Court's order dated 2 5. 9 . 2 0 0 6 .

arvind

Court Master

(Vijay Aggarwal)